

(b) whether there are many cases of sub-standard quality of the drugs being produced; and

(c) if so, the action taken by Government to obviate the risks to human life?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) The following steps have been taken to promote and intensify the research in the drug industry:—

(i) Industrial undertakings, other than those falling within the purview of the MRTP Act and FERA which take up the manufacture of any item based on the technology developed by any of the laboratories established by the Council of Scientific and Industrial Research and laboratories approved by the Department of Science and Technology will be exempted from the licensing provisions of the IDR Act. This facility will also be available in respect of sponsored research undertaken by National Laboratories on behalf of industrial undertakings, in respect of projects approved by the Deptt. of Science & Technology having due regard to their priority and relevance to economy.

(ii) As per Import Trade Control Policy for 1977-78 all recognised research and development units will be eligible to import their requirements of raw materials, components, instruments equipment and canalised items etc., for research and development purposes without a licence up to Rs. 5 lakhs per annum.

In the Drug Industry a good number of drug manufacturing units have registered R & D unit. In Chapter VII and Annexures thereto of the Report of the Committee on

Drugs and Pharmaceutical Industry some recommendations have been made and the same are still under consideration of the Government. A copy of this Report was laid on the Table of the House on 8-5-75.

(b) and (c). Information is being collected and will be laid on the Table of the House.

Development of Broad Gauge Lines in Rajasthan

250. SHRI KRISHNA KUMAR GOYAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Rajasthan has been experiencing difficulty in its industrial development for want of proper development of broad gauge lines and railway yard facilities in the State; and

(b) the prospective plan for the development of railway lines in the State?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) and (b). Considering the need for broad gauge lines in Rajasthan, Government have approved conversion of Suratgarh-Bhatinda and Delhi-Ahmedabad lines into broad gauge.

Survey for a new metre gauge line from Bikaner to Chattargarh which will serve Rajasthan Canal Area has also been included in the current year's budget.

Surrender of Class III and IV Posts during Emergency

251. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether a large number of Permanent posts in Class III and Class IV cadres have been surrendered during emergency;

(b) if so, the actual figures of such surrendered posts category-wise and Division-wise; and

(c) action taken by Government for restoration of these surrendered posts pursuant to the policy of Government to solve acute unemployment problem?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) to (c). No orders had been issued by the Railway Ministry during emergency to surrender any permanent or even temporary posts. However, depending on the operational and administrative needs certain posts may have been surrendered and alternative posts to the required ~~posts~~ created.

Dhanbad District Co-ordination Committee of Employees and Workers Association in Dhanbad

252. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the representation dated 6-5-77 sent by the Convener Dhanbad District Co-ordination Committee of employees and workers Associations, Dhanbad about injustice to the victimised casual labourers and substitutes, their re-transfer to the former posts and position and the misdeeds of Railway Authority in regard to the reinstatement on Shri K. C. Roy Choudhury, ASM/Dhanbad disregarding the directive of the Ministry has been received;

(b) if so, the reaction of the Ministry; and

(c) the remedial action taken on the issues raised therein?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) The representation has not been received in the Railway Ministry but has been received by the Eastern Railway.

(b) and (c). The details of the representation are being obtained from the Eastern Railway and the matter will then be looked into.

Enquiry against A.D.M.O. Patratu, Eastern Railway

253. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the representation dated 15-4-77 demanding enquiry and action against A.D.M.O./ER/Patratu for his inhuman action, resulting in unfortunate premature death of the daughter of Shri Gouranga Dutta, Shunting Jamadar, Patratu (Ex. victimised Staff of Rly. Strike) on 29-2-77, has been received; and

(b) if so, the action taken in this regard by the Ministry?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) A representation dated 12-4-77 had been received.

(b) The matter was enquired into. No negligence could be attributed against the doctor who treated the case.

Resolutions passed on 8th May, 1977 at Dhanbad

254. SHRI A. K. ROY: Will the Minister of RAILWAYS be pleased to state:

(a) whether the copy of the resolutions passed in the mass meeting of Railway employees on the occasion of celebration of 8th May, 1977 at Dhanbad has been received; and

(b) if so, the action taken on the respective resolution?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE):

(a) Yes.

(b) The matter is receiving attention.